

IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-CW-253 -2020

Dr. Benoy Berry
Rep. By Const. Attorney
Sumit Sharma

..... **Petitioner****V e r s u s****Advino Fernandes and 10 others.**..... **Respondents**

Adv A. D. Bhobe for the Petitioner.

Adv. H. D. Naik for Respondent nos.1 to 3.

Adv. P. A. Kamat for Respondent nos.4,5,6,8.

Mr. S. P. Munj, Addl. Government Advocate for Respondent no.9.

CORAM: DAMA SESHADRI NAIDU, J.**DATE: 23rd October, 2020.****ORDER:**

Shri H. D. Naik, the learned Advocate, for respondent nos.1 to 3 seeks time to file reply.

2. Shri Kamat appears for Respondent nos.4,5,6 and 8.

3. Post the matter on 6/11/2020.

4. In the meanwhile, there shall be a stay of all further proceedings under the impugned order of the Lokayukta.

DAMA SESHADRI NAIDU, J.

AP/-